

Read :- Letter No.JOTI/2116/162/2021 dated 12<sup>th</sup> May, 2021 received from the Hon'ble Registrar (Legal and Research), High Court, Appellate Side, Bombay about nomination for Webinar on "Introductory YOGA Session" on 15<sup>th</sup> May, 2021 from 11.00 a.m. onwards.

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Since the Maharashtra Judicial Academy, Uttan, Thane in collaboration with Kaivalyadhama, Mumbai has organized a *Webinar* on "Introductory YOGA Session" on 15<sup>th</sup> May, 2021 from 11.00 a.m. onwards, and in order to comply with directions of the Honourable High Court contained in the letter referred to herein above, the following order is passed.

**-:: OFFICE ORDER ::-**

1. All the Judicial Officers including ex-cadres working in Nanded Judicial District are hereby nominated to attend the said Webinar of "Introductory YOGA Session" on 15<sup>th</sup> May, 2021 as per the schedule of programme attached herewith. The Judicial Officers who are unable to attend to the said programme due to illness etc. are hereby exempted.
2. All the staff members working in Nanded Judicial District are also hereby nominated to participate in the abovesaid Webinar on 15<sup>th</sup> instant.
3. All participants are called upon to put on suitable dress for Yoga and use the Yoga mat for Yoga Session.
4. All participants are also called upon to go through other directions given in the letter attached herewith and comply accordingly.

District Court, Nanded. )  
)  
May 13<sup>th</sup>, 2021. ) Principal District Judge, Nanded.

*S.R. Jagtap*  
13/5/2021  
(S.R. Jagtap)

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Endorsement No. ADM/ 422-6 /2021.

C.f.w.cs. to :-

- The Hon'ble Registrar, (Legal and Research), High Court, Appellate Side, Bombay.
- The Hon'ble Joint Director, Maharashtra Judicial Academy and Indian Mediation Centre and Training Institute, Uttan-Gorai Road, Uttan, Bhayander (W) Dist. Thane.

- For information and necessary compliance to -
- The District Judge-1, Nanded / Biloli / Kandhar / Bhokar.
- The District Judge-2, Nanded.
- The Ad-hoc District Judge-1 / Ad hoc District Judge-2, Nanded.
- The Extra Joint District Judge, Nanded. (P.O. Shri A.R. Dhamecha).
- The Extra Joint District Judge, Nanded. (POCSO Court).
- The Judge, Family Court, Nanded.
- The Judge, Labour Court, Nanded.
- The Ad hoc District Judge-2, Kandhar, Link Court at Mukhed.
- The Civil Judge, Senior Division, Nanded / Biloli / Kandhar / Bhokar.
- The Chief Judicial Magistrate, Nanded.
- The Secretary, DLSA, Nanded.
- The Civil Judge, Senior Division, Link Court at Mukhed.
- The Asstt.Charity Commissioner, Nanded.
- The Joint / II Joint / III Joint / IV Joint / V Joint Civil Judges, Senior Division & Addl. CJM, Nanded.
- The Civil Judge, JD & JMFC, Mahur / Kinwat / Himayatnagar / Hadgaon / Ardhapur / Loha / Degloor / Naigaon Bazar / Mudkhed / Umri / Dharmabad.
- The Joint Civil Judge, JD & JMFC, Kinwat / Bhokar / Hadgaon / Loha / Kandhar / Mukhed / Degloor / Naigaon Bazar / Biloli.
- The II Joint Civil Judge, JD & JMFC, Loha / Kandhar / Mukhed / Naigaon Bazar.
- The Joint / II Joint / III Joint / IV Joint / V Joint / VI Joint / VII Joint / VIII Joint Civil Judges, JD & JMFC, Nanded / Loha / Mukhed / Kandhar / Naigaon (Bz)
- The District Government Pleader, Nanded  
with a copy of letter of Hon'ble High Court and with a request to bring the same to the notice of all employees for compliance as directed.

**Copy to :-**

- The Registrar / Court Manager, District Court, Nanded.
- The Assistant Superintendent, C&F, District Court, Nanded.
- The DSA, District Court, Nanded with a direction to upload copy of instant order on the web site of this office.
- Copy be affixed on the notice board.
- Copy be kept with the Muster Roll of District Court, Nanded.

District Court, Nanded. )

May 13<sup>th</sup>, 2021. )

Principal District Judge, Nanded.

*S. J. J. J.*  
13/5/2021

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